

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.25 of 2013 and IA No. 41 of 2013

Dated: 06th May, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Gujarat State Petronet Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant (s): Mr. Piyush Joshi, Adv.,
Ms. Nimisha Dutta, Adv.
Ms. Sumiti Yadava, Adv.

Counsel for the Respondent(s): Mr. Saurav Aggrwal, Adv. for PNGRB

ORDER

As per the request of the learned counsel for the Appellant, the matter is adjourned for hearing. In the meantime, the learned counsel for the Appellant is directed to file its rejoinders after serving copy on the other side on or before 20th May, 2013.

Post the matter for further hearing on 30.05.2013.

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson